## Implementation of OBC quota

- \*489. DR. EJAZ ALI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government is going to implement the 27 per cent reservation for OBCs in higher educational institutions, including IIMs and IITs, during 2008-09, after the Supreme Court's verdict;
- (b) whether Government is going to increase the income range of creamy layer, currently put at Rs. 2.5 lakhs;
  - (c) if so, what would be the revised limit; and
  - (d) if not the reasons therefor?
- THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir, the Government have issued directions to Central Educational Institutions to implement reservation in admissions from the forthcoming academic session, as per the provisions of Central Educational Institutions (Reservation in Admission) Act, 2006 and in accordance with the directions of Supreme Court of India in this regard.
- (b) to (d) The Ministry of Social Justice and Empowerment has entrusted the task of reviewing the existing income criterion used for determining the "creamy layer" from among the Other Backward Classes (OBCs), to the National Commission for Backward Classes (NCBC) *vide* that Ministry's order No. F 12015/13/2007-BCC December, 2007.

## Losses of SEBs

- t 490. SHRI JAI PARKASH AGGARWAL: Will the Minister of POWER be pleased to state:
  - (a) the annual losses being suffered by the State Electricity Boards (SEBs), as on date;
- (b) the present consumption of power in the States and the quantum of power generated by them through their own resources;
  - (c) the details of the sectors from where the remaining power is supplied; and
- (d) the efforts being made by the State Governments to achieve self-reliance in power generation and the contribution of the Central Government therein?
- THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): (a) The Power Finance Corporation Ltd. publishes annual reports on the performance of State Power Utilities. The report covers State Power Utilities, State Power Departments and Private Distribution Companies created as a result of reform measures (i.e. the distribution companies of Delhi and Orissa) in all the States as well as in the National Capital Territory of Delhi and Union Territory of Puducherry. The Report covering the years 2003-04 to 2005-06 has been published. The State-wise commercial loss of power utilities for the year 2003-04 to 2005-06 as indicated in this report is given at. Statement-I. (See below)
- (b) and (c) The power supply position in a State/UT is the net effect of the generation from its own sources, drawal of power from the Central generating stations and other generating stations in which the state has a share, sale and purchase of power from other

<sup>†</sup> Original notice of the question was received in Hindi.